COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 277 OF 2019 IN APPEAL NO. 117 OF 2017

AND
IA NO. 278 OF 2019 IN APPEAL NO. 118 OF 2017

Dated: 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

IA NO. 277 OF 2019 IN APPEAL NO. 117 OF 2017

In the matter of:

North Bihar Power Distribution Company ...Appellant(s)

Ltd.

Vs.

Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

<u>IA NO. 278 OF 2019 IN APPEAL NO. 118 OF 2017</u>

In the matter of:

South Bihar Power Distribution Company ...Appellant(s)

Ltd.

Vs.

Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

<u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on **30.10.2019**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

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